

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b) A Centrally Sponsored Scheme for the establishment of 4 Intensive Cattle Development projects (2 in Haryana and 1 each in Uttar Pradesh and Rajasthan) has been sanctioned in June, 1967 at a total estimated cost of Rs. 313.52 lakhs for the period upto the 31st March, 1971.

The Scheme aims at development of cattle and increasing the production of milk for supply to Delhi Milk Scheme. The scheme attends to all aspects of Cattle Development viz. controlled breeding, better feeding, effective disease control, proper management and marketing duly supported by feeds and fodder development and rural dairy extension activities in a planned and coordinated manner.

The scheme is being implemented by the concerned State Departments of Animal Husbandry and is eligible for central assistance at the rate of 75% grant and 25% loan on the basis of actual expenditure to be incurred by them.

(c) The expenditure on administration works out to Rs. 9.23 lakhs out of a total cost of Rs. 313.52 lakhs i.e. about 2.94% of the total cost of the scheme which is considered reasonable.

#### DEMAND FOR TELEPHONES

2998. SHRI S. S. KOTHARI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that there is a considerable demand for new telephones in the major Indian cities;

(b) if so, the steps Government are taking to meet the demand; and

(c) within what period the demand is likely to be met?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes.

(b) New exchanges are being opened and existing telephone exchanges are being expanded to the extent possible consistent with the availability of equipment and financial resources.

(c) It is expected that most of the applicants now on the waiting list may be provided with telephone connections within a period of about five years. However, additional demand is likely to build up in the meantime.

#### INCREASE IN PRODUCTION IN PUBLIC SECTOR

2999. SHRI S. S. KOTHARI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that productivity of labour in certain public sector enterprises has increased with incentive schemes and production bonuses; and

(b) if so, the steps taken to introduce such schemes and bonuses in enterprises which do not have them?

THE MINISTER OF LABOUR & REHABILITATION (SHRI HATHI) :

(a) and (b). Information is being collected and will be laid on the table of the House.

#### REVIEW OF VARIOUS LAWS

3000. SHRI S. S. KOTHARI : Will the Minister of LAW be pleased to state :

(a) whether Government review periodically the various laws on the Statute Book to see if some of them or parts thereof have become redundant or obsolete;

(b) if so, when the last review was conducted; and

(c) what conclusions were arrived at and what action was taken?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) Yes.

(b) 1964.

(c) The Repealing and Amending Act, 1964 (52 of 1964) was enacted. *vide* Schedule I to the Act, 93 Acts were either wholly or partially repealed while *vide* Schedule II to the Act, amendments were carried out in the case of 17 Acts.

#### MINOR IRRIGATION SCHEMES

3001. SHRI RABI RAY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether priority has been assigned to minor irrigation schemes like pump-sets, tube-wells, bore-cum-dug wells since 1966-67 after the replacement of the programme